

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:7255

ANSWERED ON:13.05.2005

APDRP

Mane Smt. Nivedita;Singh Shri Kirti Vardhan;Yadav Shri Anirudh Prasad (Sadhu)

Will the Minister of POWER be pleased to state:

- (a) whether any cut has been proposed in the allocation of funds provided for Accelerated Power Development and Reforms Programme (APDRP);
- (b) if so, the reasons therefor;
- (c) whether some States have made request for more funds for the programme;
- (d) if so, the details thereof;
- (e) whether the Government has monitored the functioning of SEBs in the matter of generation and distribution of power after APDRP was introduced in the country; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

- (a) : Yes Sir. An amount of Rs. 630.00 crores has been allocated for the year 2005-06 under Accelerated Power Development and Reforms Programme (APDRP).
- (b) : The Planning Commission has informed that budgetary provision for 2005-06 has been reduced for APDRP based on the assessed level of the implementation of the programme and level of utilization of funds in the past three years.
- (c) & (d) : During the financial year 2004-05, the Government has sanctioned sub- transmission and distribution projects amounting to Rs. 2885.30 crores under APDRP to various states.

No proposal is pending with the Ministry of Power for release of funds under investment component of the APDRP except release of funds to Manipur and Mizoram which could not be released due to non-fulfilment of conditions laid down in Tripartite Agreement (TPA) signed by them. Recommendations for release of funds under incentive component of the APDRP to Kerala, Gujarat and West Bengal have been forwarded to Ministry of Finance.

(e) & (f) : Implementation of APDRP has bearing on improvement of the sub- transmission and distribution sector. It has no bearing on generation of electricity. All State Electricity Boards (SEBs)/Utilities are required to submit monthly progress report on the distribution issues like steps taken for reducing Aggregate Technical & Commercial (AT&C) Losses, stop theft and pilferage of power, 11kV feeder metering & consumer metering, energy accounting & auditing, IT initiatives to improve collection efficiency and consumer satisfaction etc which are monitored. The Steering Committee under the chairmanship of Secretary (Power), Ministry of Power and State level Distribution Reforms Committees, review the progress of works under APDRP and proper utilization of funds released under APDRP from time to time.